

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.363/KB/17

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company	Punjab National Bank -Vs- Divyajyoti Sponge Iron Pvt Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ARUN GUPTA, FCA

IRP

Arun - J
24/10/17

SANJOY CHATTERJEE

Advocate IRP

Sanjoy
24/10/17

ORDER

Ld. IRP has filed progress report dated 24/10/2017 along with the minutes of CoC meeting dated 17/10/2017 which shows that resolution was passed with 94.8% vote to appoint the existing IRP as Resolution Professional (RP) u/s. 22(3)(a) of the Insolvency & Bankruptcy Code, 2016.

Keeping in view of the CoC resolution Shri Arun Kumar Gupta is hereby appointed as Resolution Professional.

List on 05/12/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)